

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2284**

TO BE ANSWERED ON THE 31ST JULY, 2018/ SHRAVANA 9, 1940 (SAKA)

CAPACITY BUILDING UNDER DISASTER RISK REDUCTIONS

†2284. SHRI MANSHANKAR NINAMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the measures taken by the Government to enhance the capacity building under National Policy on Disaster Management to minimise the disaster risks in the country;

(b) the details of capacity building being taken up currently;

(c) the programmes being run by the Government to communicate with people to reduce the disaster risks and work with the beneficiaries and the outcome thereof; and

(d) the types of institutional arrangements proposed for Disaster Risk Reduction and the extent to which the country is close to achieving the target of sustainable development through capacity building?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
SHRI KIREN RIJIJU)**

(a) to (c): The primary responsibility of Disaster Management rests with the States and the Central Government supplements the efforts of State Governments and Union Territories.

The measures and programmes taken by the Government for capacity building in Disaster Risk Reduction (DRR) are :

- i. NDMA has issued 26 Guidelines and conducted more than 700 Mock Exercises since 2006 to create awareness amongst the Community.**
 - ii. Capacity building of teachers and students in 8600 schools of 22 States/UTs falling in seismic zone IV and V under National School Safety Programme.**
 - iii. Capacity Building of more than 16000 government officials from district administration, representatives from panchayat and urban local bodies.**
 - iv. Construction of multi-purpose cyclone shelters and training of coastal communities on shelters during 2011-2020.**
 - v. Training of Community Volunteers (200 Volunteers per district) in Disaster Response in 30 most flood prone states.**
 - vi. NDRF is regularly imparting training to State Disaster Response Force Personnel and also carrying out Mock Exercises to assess preparedness and vulnerability.**
 - vii. National Institute of Disaster Management (NIDM) is regularly training professionals in different fields of disaster management.**
- (d): A legal framework for Disaster Management has been set up by enacting the Disaster Management Act, 2005. The Act provides for setting**

up of Institutional framework for Disaster Management including Capacity Building at National, State and District levels. In pursuance of the Act, National Disaster Management Authority (NDMA) has been set up at National level for framing Disaster Management Policy and Planning; while NIDM for capacity development and National Disaster Response Force (NDRF) for a specialized response and rescue operation have been set up at National level. Similarly, State Disaster Management Authorities and District Disaster Management Authorities have been set up at State and District levels. Similarly, 26 State Governments and Union Territories have set up State Disaster Response Forces.

The Disaster Management Act, 2005 was supplemented by National Disaster Management Policy, 2009, which aims to build a safe and disaster resilient India by adopting a holistic and integrated approach of Disaster Management including Capacity Building.

Capacity building in the field of disaster risk reduction is a continuous process. The measures taken by the Central and State Governments would help in improving the disaster management in the country and achieve the Sustainable Development Goals.
